

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P.No.379/2015 in O.A. No.1691/2015

Tuesday, this the 8<sup>th</sup> day of September 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Ashok Kaushik aged 57 years  
s/o late Mr. B S Kaushik  
Working as Parcel Supervisor in Group C  
At Parcel Office, New Delhi Railway Station  
Delhi Division, Northern Railway

r/o 19/7, Railway Colony, Kishan Ganj  
Delhi-7  
(Mr. P S Khare, Advocate)

.. Applicant

Versus

1. Mr. A K Puthia, General Manager  
Northern Railway, Baroda House  
New Delhi-1
2. Mr. Arun Arora  
Divisional Railway Manager  
Northern Railway, State Entry Road  
New Delhi-55
3. Ms. Shelly Srivastava  
Senior Divisional Commercial Manager  
Northern Railway, DRM's Office  
State Entry Road, New Delhi-55
4. Mr. Sandeep  
Chief Parcel Supervisor, New Delhi Railway Station  
c/o Senior Divisional Commercial Manager  
Northern Railway, DRM's Office  
State Entry Road, New Delhi-55

.. Respondents

(Nemo)

**O R D E R (ORAL)****Mr. A.K. Bhardwaj:**

As prayed by Mr. P.S. Khare, learned counsel for applicant, Contempt Petition is dismissed as withdrawn.

**( Shekhar Agarwal )**  
**Member (A)**

**( A.K. Bhardwaj )**  
**Member (J)**

**September 8, 2015**  
/sunil/